



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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गवर्नर  
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SECD.BRDS. S149/02.16.001/2024-25

May 29, 2024  
Jyeshtha 8, 1946 (Saka)

**The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi - 110 001**

Dear Finance Secretary,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended March 31, 2024 certified by the Bank's Auditors and signed by the Chief General Manager-in-Charge, the Deputy Governors and I; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended March 31, 2024.

Sincerely,

  
29.5.24

Shaktikanta Das